

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
**FOR THE ATTENTION OF THE STAKEHOLDERS OF ABHIRAAMI CHEMICALS
LIMITED**

Sl.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Abhiraami Chemicals Limited
2.	Date of incorporation of corporate debtor	23/12/1992
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies, Pondicherry
4.	Corporate Identity Number of corporate debtor	U24117PY1992PLC000855
5.	Address of the registered office and principal office (if any) of corporate debtor	<u>Registered Office:</u> Peralam Main Road, Thirunallar, Karaikal, Pondicherry-609 607
6.	Date of closure of Insolvency Resolution Process	19 th September, 2022
7.	Liquidation commencement date of corporate debtor	19 th September, 2022 (Order Received/Uploaded on 20 th September, 2022)
8.	Name and registration number of the insolvency professional acting as liquidator	<u>Name:</u> M. Alagar <u>Reg No:</u> IBBI/IPA-002/IP-N00705/2018-2019/12320
9.	Address and e-mail of the liquidator, as registered with the Board	<u>Address:</u> 21-B, 1st Floor, ARK Colony, Eldams Road, Alwarpet, Sivaganga, Tamil Nadu – 600018 <u>E-mail Id:</u> alagarcs@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	<u>Address:</u> M. Alagar, 21-B, 1st Floor, ARK Colony, Eldams Road, Alwarpet, Chennai, Tamil Nadu – 600018 <u>E-mail:</u> abhiraamichemicals.ip@gmail.com
11.	Last date for submission of claims	20 th October, 2022

Notice is hereby given that the National Company Law Tribunal (*Chennai Bench*) has ordered the commencement of liquidation of the *Abhiraami Chemicals Limited* on 19.09.2022.

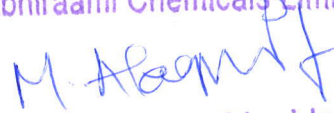
The stakeholders of *Abhiraami Chemicals Limited* are hereby called upon to submit their claims with proof on or before 20.10.2022, to the liquidator at the address mentioned against item No.10

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator: - M. Alagar
-sd-

Date and place: 22.09.2022, Chennai

For Abhiraami Chemicals Limited

Liquidator

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF ABHIRAAMI CHEMICALS LIMITED

Sl.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Abhiraami Chemicals Limited
2.	Date of incorporation of corporate debtor	23/12/1992
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies, Pondicherry
4.	Corporate Identity Number of corporate debtor	U24117PY1992PLC000855
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Peralam Main Road, Thirunallar, Karaikal, Pondicherry-609 607
6.	Date of closure of Insolvency Resolution Process	19 th September, 2022
7.	Liquidation commencement date of corporate debtor	19 th September, 2022 (Order Received/Uploaded on 20 th September, 2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: M. Alagar Reg No: IBBBI/IPA-002/IP-N00705/2018-2019/12320
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 21-B, 1st Floor, ARK Colony, Eldams Road, Alwarpet, Sivaganga, Tamil Nadu - 600018 E-mail id: alagarcs@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: M. Alagar, 21-B, 1st Floor, ARK Colony, Eldams Road, Alwarpet, Chennai, Tamil Nadu - 600018 E-mail: abhiraamichemicals.ip@gmail.com
11.	Last date for submission of claims	20 th October, 2022

Notice is hereby given that the National Company Law Tribunal (Chennai Bench) has ordered the commencement of liquidation of the Abhiraami Chemicals Limited on 19.09.2022.

The stakeholders of Abhiraami Chemicals Limited are hereby called upon to submit their claims with proof on or before 20.10.2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator:
Date and place: 22.09.2022, Chennai

M. Alagar -sd-

For Abhiraami Chemicals Limited
M. Alagar
Liquidator

வெள்ளிக்கிழமை, 23 செப்டம்பர் 2022

தினமணி நாகப்பட்டினம் 5

படிவம் B
பொது அறிவிப்பு
ரெகுலேஷன் 12, இன்சால்வென்சி அக்ட் பேங்க்ரப்ட் சி போர்டு ஆப் இந்தியா (லிக்விடேசன் பிராசஸ்) ரெகுலேஷன், 2016
அபிராமி கெமிக்கல்ஸ் லிமிடெட் பங்குதாரர்களின் கவனத்திற்கு

வ.எண்	தலைப்புகள்	விவரங்கள்
1.	கார்ப்பரேட் கடனாளியின் பெயர்	அபிராமி கெமிக்கல்ஸ் லிமிடெட்
2.	கார்ப்பரேட் கடனாளி பதிவ்ப்பட்ட தேதி	23.12.1992
3.	கார்ப்பரேட் கடனாளி பதிவு செய்யப்பட்ட நிறுவனங்களின் பதிவாளர் விவரம்	நிறுவனங்களின் பதிவாளர், பாண்டிச்சேரி
4.	கார்ப்பரேட் கடனாளியின் கார்ப்பரேட் அடையாள எண்	U24117PY1992PLC000855
5.	கார்ப்பரேட் கடனாளியின் பதிவு செய்யப்பட்ட அலுவலகம் மற்றும் முதன்மை அலுவலகம் (ஏதேனும் இருந்தால்)	பேராளம் மெயின் ரோடு, திருநெல்வேலி, காரைக்கால், பாண்டிச்சேரி - 609607
6.	தீவால் தீர்வு செயல்முறை முடிவடையும் தேதி	19.09.2022
7.	கார்ப்பரேட் கடனாளியின் லிக்விடேசன் தொடக்க தேதி	19.09.2022
8.	லிக்விடேடர் பெயர் மற்றும் பதிவு எண்	மு. அழகர் IBBI/PA-002/IP-N00705/2018-2019/12320
9.	வாரியத்தில் (IBBI) பதிவு செய்துபடி, லிக்விடேடரின் முகவரி மற்றும் மின்னஞ்சல்	21-பி, 1வது தளம், ஏ.ஆர்.கே. காலனி, என்.டாம்ஸ் சாலை, ஆழ்வார்பேட்டை, துமித்தூர் 600018 alagarcas@gmail.com
10.	லிக்விடேடரின் கடிதப் பரிமாற்றத்திற்கு பயன்படுத்த வேண்டிய முகவரி மற்றும் மின்னஞ்சல்	மு. அழகர் 21-பி, 1வது தளம், ஏ.ஆர்.கே. காலனி, என்.டாம்ஸ் சாலை, ஆழ்வார்பேட்டை, சென்னை, துமித்தூர் 600018 alagarcas@gmail.com
11.	உரிமைகோரல்களை சமர்ப்பிப்பதற்கான கடைசி தேதி	20.10.2022

தேசிய நிறுவன சட்ட தீர்ப்பாயம் (சென்னை பெஞ்ச்) 19.09.2022 அன்று அபிராமி கெமிக்கல்ஸ் லிமிடெட் நிறுவனத்தை லிக்விடேசன் தொடங்க உத்தரவிட்டுள்ளது என்று இதன்மூலம் அறிவிப்பு கொடுக்கப்பட்டுள்ளது. அபிராமி கெமிக்கல்ஸ் லிமிடெட்டின் பங்குதாரர்கள் தங்கள் உரிமைகோரல்களை ஆதாரத்துடன் 20.10.2022 அன்று அல்லது அதற்கு முன், வரிசை எண்.10க்கு எதிராகக் குறிப்பிடப்பட்டுள்ள முகவரியில் உள்ள லிக்விடேடரிடம் சமர்ப்பிக்குமாறு கேட்டுக் கொள்ளப்படுகிறார்கள். நிதித் கடன் வழங்கியவர்கள் தங்கள் உரிமைகோரல்களை மின்னஞ்சல் மூலம் அனுப்பும் ஆதாரத்துடன் சமர்ப்பிக்க வேண்டும். மற்ற அனைத்துவிதமான கடன் வழங்கியவர்களும், நேரடியாகவோ, தபால் மூலமாகவோ அல்லது மின்னஞ்சல் மூலமாகவோ ஆதாரத்துடன் கோரிக்கைகளை சமர்ப்பிக்கலாம். உரிமைகோரல்களின் மூலம் தவறான விவரங்களையோ அல்லது தவறான ஆதாரத்தை சமர்ப்பித்தால் அபிராமி கெமிக்கல்ஸ் லிமிடேடரின் பெயர் மற்றும் கையொப்பம் : மு. அழகர் -sd-

தேதி மற்றும் இடம்: 22.09.2022, சென்னை

For Abhiraami Chemicals Limited
M. A. S. S. S.
Liquidator